

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated: 15th September, 2023

No. 532 On being relieved of his present assignment, the services of Sri Krishna Gopal, Additional District and Sessions Judge, Benipur (Darbhanga) are placed at the disposal of the State Government in the General Administration Department, Government of Bihar, Patna on his appointment as Law Officer, Health Department, Government of Bihar, Patna in terms of notification no. 17387 dated 14.09.2023 of the General Administration Department on deputation basis for a maximum period of three years.

By order of the High Court,

Sd/- R.P. Mishra

Registrar General

Memo No. 61627 dated, Patna the 15th September, 2023

Copy forwarded to District and Sessions Judge, Darbhanga, with a direction to Sri Krishna Gopal, Additional District and Sessions Judge, Benipur (Darbhanga) to make over charge of his office at Darbhanga immediately on receipt of the notification of the State Government in the Department of General Administration, Patna appointing him as Law Officer, Health Department, Government of Bihar, Patna as also the notification of Health Department, Government of Bihar, Patna and to join his new assignment soon thereafter.

By order of the High Court,

Sd/- R.P. Mishra

Registrar General

Memo No. 61628-644 dated, Patna the 15th September, 2023

Copy forwarded to the Principal Secretary to the Government of Bihar, Department of General Administration, Patna with reference to his Departments notification no. 17387 dated 14.09.2023 / Principal Secretary Health Department, Government of Bihar, Patna / Secretary to the Government of Bihar, Law Department, Patna / The Accountant General, Bihar, G.E.7, Birchand Patel Marg, Patna / Under Secretary to the Government of Bihar, Finance Department (PCFC-III) Annexi Block, Ground Floor, Old Secretariat, Patna-15 / The Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar I.T.-cum-C.P.C., Patna High Court, Patna / I/c Registrar (Establishment), Patna High Court, Patna / Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Section Officer I/c, Judicial officers Service Record Room, Patna High Court, Patna / Section Officer I/c, Statistical Section, Patna High Court, Patna / Section Officer I/c, A.D. (Misc.) Section, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information.


Registrar General